

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.02.2021

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 205/BB/2020	For final hearing	Sec 131 of CA 2013	Quint Wellington Redwood India Consulting Pvt Ltd	Akshay G, PCS	ROC, RD report awaited	

ADVOCATE FOR PETITIONER/s: Akshay.G

ADVOCATE FOR RESPONDENT/s: \_\_\_\_\_

**ORDER**

Heard Shri Akshay.G, learned PCS for the Petitioner, through Vide Conference.

ROC and RD reports are still awaited. Post the case on **30.03.2021**.



**MEMBER (T)**



**MEMBER (J)**

Shruthi